

(d) if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES (SHRIMATI VASUNDHARA RAJE):** (a) No Sir. However, Government have received complaints in some cases relating to dumping of goods in the domestic market.

(b) to (d) Government have put in place several measures to help our industries become globally competitive. These include special focus on areas such as technology upgradation, infrastructure assistance through cluster approach, timely availability of credit, adoption of modern management practices, use of electronic infrastructure and other IT applications to face the emerging challenges of trade liberalization. A comprehensive policy package for the development of SSIs has been announced on 30th August, 2000. The policy package will enhance the competitiveness of SSIs through easier access to credit, availability of collateral free composite loan upto Rs. 25 lakhs, capital subsidy for technology upgradation and improved infrastructure.

#### **Satellite Transmission**

**577. SHRI CHO S. RAMASWAMY:** Will the PRIME MINISTER be pleased to state:

- (a) the present satellite transmission policy in the country;
- (b) the salient features of this policy;
- (c) how the satellite usages are decided by the Department of Space;
- (d) whether it affects security of the country; and
- (e) what steps are being taken to improve the quality of satellite transmission across the country?

**THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE):** (a) and (b) The Satellite Communication Policy approved by the Government of India allows private Indian Companies to open, establish and operate Indian satellite Systems, for which the Indian Administration would be the authority for co-ordination and notifying process and for frequency assignments. The Government has set up a Committee for Authorising Indian Satellite Systems (CAISS) for clearing private Indian Satellite Systems. Foreign satellites will be allowed only if similar capacity and/or capability does not exist on Indian Satellite Systems.

(c) Department of Space under the overall guidance of INSAT Co-ordination Committee, which consists of various user departments like Department of Telecommunications, Ministry of Information & Broadcasting and Department of Science & Technology, issues the guidelines for the usage of the satellite capacity in the country.

(d) Department of Telecommunications and Ministry of Information and Broadcasting provide licenses to service providers in telecommunication and TV broadcasting respectively. Security monitoring requirements are built into the license terms.

(e) The quality of the satellite transmission is being continuously improved by adopting new technologies for the communications satellites and improving the performance of the satellite equipment. The new technologies are also adopted for the ground system to improve the quality of service.

#### **Development of Dwarka as Tourist Spot**

†578. SHRI BACHANI LEKHRAJ: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether it is a fact that Government of Gujarat have asked for economic help from the Central Government for development of Dwarka as tourist spot;

(b) if so, whether Government have given any thought on the demand of the State Government so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TOURISM, AND CULTURE (SHRI JAGMOHAN):  
(a) Yes, Sir.

(b) Development and promotion of tourist centres/places is primarily undertaken by the State Government/UT Administration themselves. Central Department of Tourism provides funds on the basis of projects prioritised annually in consultation with them. During the year 2001-2002 an Eco-tourism Project at Bet Dwarka, District Jamnagar has been prioritised for Rs. 20.00 lakhs.

Earlier, a project for development of Dwarka (Phase I) was sanctioned for Rs. 47.80 lakhs during 1998-99 and for development of Dwarka (Phase-II), Rs. 41.11 lakhs had been sanctioned during 1999-2000.

(c) The information is given in part (b) of the reply.

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†Original notice of the question was received in Hindi.